

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

CP(CAA) No. 50/NCLT/AHM/2017  
With CA(CAA) No. 23/NCLT/AHM/2017

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017**

Name of the Company: Adani Hazira Port Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

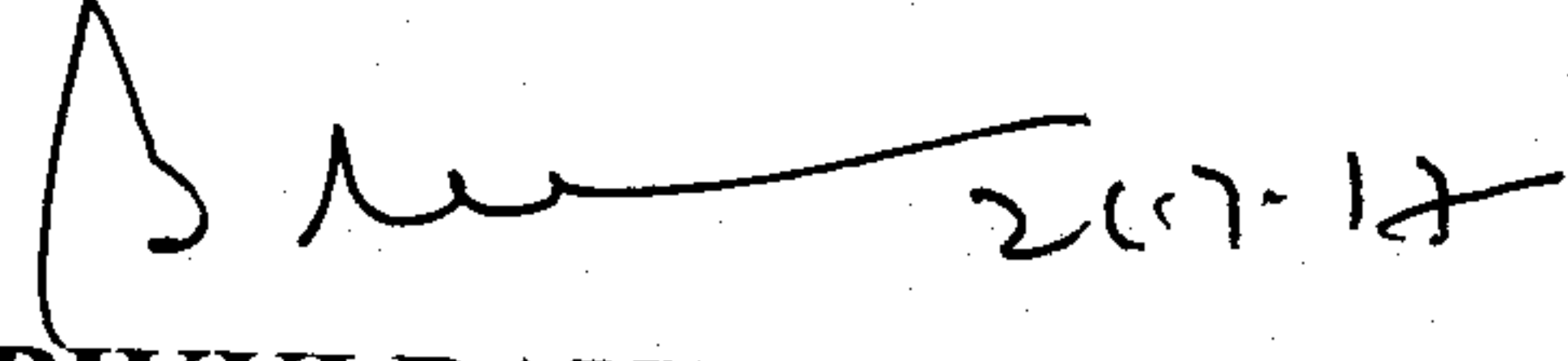
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1.	Sandeep Singhi	Advocate	Petitioner	} 
2.	Pranjal Buch for Singhi & Co.	"	"	

**ORDER**

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Petitioner.

List the matter on 26.07.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 21st day of July, 2017.